

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3678
ANSWERED ON:15.12.2014
BOARDING NON BOARDING SCHOOLS FOR TRIBALS
Shetti Shri Raju alias Devappa Anna

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) The norms for setting up boarding and non-boarding schools in tribal areas;
- (b) The basis for providing financial assistance to such schools; and
- (c) The details of the proposal received for such assistance during the last three years and the current year; and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (c): Ministry of Tribal Affairs provides financial assistance to setting up residential schools when proposals of State / UTs fulfilling ccda formalities are submitted, subject to availability of financial resources. Priority is accorded to areas having low literacy while doing so. Accordingly, residential schools sanctioned during the last three years and the current year is annexed.